

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO. 461/2014  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

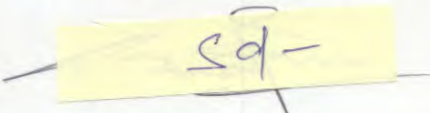
NAME OF THE COMPANY R.A.P. Garments Pvt. Ltd.  
V/S  
Registrar of Companies

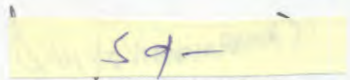
SECTION OF THE COMPANIES ACT: 560(6)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

The matter is adjourned to 27.2.2017 for bringing on record the rejoinder filed by the Petitioners to the representation of the Regional Director as directed by the Hon'ble High Court of Delhi, prior to its transfer.

  
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)